

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 07.08.2019 (WEDNESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 259 of 2019	Sukhbeer Singh Vs. Dinesh Chandra Agarwal RP, Maple Realcon Pvt Ltd & Ors.	Mrinal Harsh Vardhan	Anju Jain (R-3) SS Bhati (CS) Animesh Rastogi Akshay Goel
2.	Comp. App. (AT) (Ins) No. 344 of 2019 and I.A. No. 1832 of 2019	Janmejaya Mahapatra Vs. Flsmidth Pvt. Ltd. & Ors.	Sreenita Ghoshdastodar	K.V. Balakrishnan-R1 Misha-R4
3.	Comp. App. (AT) (Ins) No. 618 of 2019	G.R.K. Reddy. Vs. ICICI Bank Ltd & Ors.	Nithin Chowdary	D. Sreenivasan-R1 K. Moorthy-R2 Vasudevan-RP
4.	Comp. App. (AT) (Ins) No. 751 of 2019	Camson Bio Technologies Ltd. Vs. Randstand India Pvt Ltd.	Rajesh Mahale	
5.	Comp. App. (AT) No.77 of 2019	Joe Verghese Ors. Vs. Omega Hospitals Pvt Ltd & Ors. With	Naveen R.Nath	Pai Amit-R1 Abir Phukan-R4
6.	Comp. App. (AT) No. 105 of 2019	P.Mahabala Rai. Vs. OMEGA Hospitals Pvt Ltd & Ors.	Ayush Choudhary	Pai Amit-R1 Abir Phukan-R4

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 716 of 2019	Aassaan Global Trade. Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr.	Shantanu Singh	
8.	Comp. App. (AT) (Ins) No. 801 of 2019	South (India) Hotels Pvt Ltd. Vs. Rajendran	Karuppaiah Meyyappan	
9.	Comp. App. (AT) (Ins) No. 802 of 2019	Bharat Heavy Electricals Ltd. Vs. Anil Goel Liquidator of Visa Power Ltd & Anr.	Lakshmikumaran	
10.	Comp. App. (AT) (Ins) No. 803 of 2019	Ravi Shankar Vedam. Vs. Udhyaman Investments Pvt Ltd & Ors.	Ravi Raghunath.	
11.	Comp. App. (AT) (Ins) No. 804 of 2019	Huayong Communications (HK) Company Ltd. Vs. Kavveri Telecom Products Ltd.	Deepti Bhardwaj	

12.	Comp. App. (AT) (Ins) No. 805-806 of 2019	Pravesh Talwar. Vs. Maya Gupta Liquidator for Talwar Agencies Pvt Ltd & Anr.	Abhishek Anand	
13.	Comp. App. (AT) (Ins) No. 807 of 2019	IFCI Ltd. Vs. RMOL Engineering and Offshore Ltd.	R.S.Lakshman	
14.	Comp. App. (AT) (Ins) No. 808 of 2019	Municipal Corporation of Greater Mumbai. Vs. Abhilash Lal. RP of Seven hills Healthcare Pvt Ltd & Ors.	Pallavi Pratap	Shivani Rawat

For Admission (After Notice)

15.	Comp. App (AT) (Ins) No. 628 of 2018	Naresh Kumar Sharma Vs. Oriental Bank of Commerce &Anr.	K.G. Verma	Niti Jain (R1) Tushar Tyagi -RP
16.	Comp. App. (AT) (Ins) No. 727 of 2018	Central Inland Water Transport Corporation Ltd Vs. Vinod Kumar Kothari	T.harish Kumar	Nitu Poodar-R1 Sunieta Ojha-R2
17.	Comp. App. (AT) (Ins) No. 189 of 2019	B.R Traders Vs. Venakataramanarao Nagarajan & Ors. With	Vikram Singh Arya	Ankit Vijaywargiya-R1 Madhusmita Bora- R2&R4
18.	Comp. App. (AT) (Ins) No. 190 of 2019	K.K Foods Vs. Venakataramanarao Nagarajan & Ors. With	Mohan Raj A.	Ankit Vijaywargiya-R1 Madhusmita Bora- R2&R4
19.	Comp. App. (AT) (Ins) No. 784 of 2018	Arokiasamy Joseb Raj Vs. Venakataramanarao Nagarajan & Ors.	SC Das	Rajesh Kumar- R(1-3)
20.	Comp. App. (AT) (Ins) No. 494 of 2019	Bank of India. Vs. Shrenuj & Company Ltd.	Ashish Rana	Siddharth Sharma- R1 Mahesh Agarwal
21.	Comp. App. (AT) (Ins) No. 276 of 2019	Aasaan Global Trade Vs. Vasudevn, Resolution Professional & Ors With	A.Muraleedharun	D. Sreenivasan-R1 Vineet Ranjan-R3 Yashraj Singh Deora-R4 Madhusmita Bora- R7 R. Murali & Bijoy Kumar Pradhan- R12
22.	Comp. App. (AT) (Ins) No. 557 of 2019	M.Mohamed Fahrudeen Vs. Vasudevan RP, Tiffins Barytes Asbestos & paints Ltd & Ors. With	B.Karuna Karan	D. Sreenivasan-RP Bijoy Kumar Pradhan-R2 Madhusmita Bora- R3

23.	Comp. App. (AT) (Ins) No. 653 of 2019	Dr. Ravi Shankar Vedam Vs. Tiffins Barytes Asbestos and Paints Ltd. & Anr.	Neha Nagpal	K. Moorthy –R1& R2 Vasudevan-RP
24.	Comp. App. (AT) (Ins) No. 360 of 2019	Radha Mohan Khandelwal. Vs. Rajdhani Trading Company Pvt Ltd & Ors. With	Priyanshu Upadhyay	Amol Vyas-RP Abhishek Singh- R1 M.K. Choudhary- R3
25.	Comp. App. (AT) (Ins) No. 420 of 2019	Radha Mohan Khandelwal Vs. Rajdhani Trading Company Pvt Ltd & Ors.	Priyanshu Upadhyay	Amol Vyas-RP M.K. Choudhary- R3
26.	Comp. App. (AT) (Ins) No. 465 of 2019	Ashok Kumar Bansal Vs. Punjab National Bank & Anr.	Aarohi	Rajesh Rattan, Amish Tondon
27.	Comp. App. (AT) (Ins) No. 470 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd With	Dhaval Deshpande	Avinash Khanolkar-R2&3 Anagha Anasingaraju
28.	Comp. App. (AT) (Ins) No. 486 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd.	Dhaval Deshpande	Avinash Khanolkar-R2&3 Anagha Anasingaraju
29.	Comp. App. (AT) (Ins) No. 477 of 2019	B.E Billimoria and Company Ltd. Vs. Vikram Ispat Udyog.	Dhaval Deshpande	Iswar Mohapatra
30.	Comp. App. (AT) (Ins) No. 680 of 2019	Power 2 SME Pvt Ltd. Vs. Allied Strips Ltd. With	Pankaj Bhagat	Abhishek Anand- RP
31.	Comp. App (AT) (Ins) No. 688 of 2019	Indian Oil Corporation Ltd. Vs. Sandeep Mahajan & Ors.	Rajat Navet	Abhishk Anand- RP Vikas Sharma-R3
32.	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt Ltd & Anr.	Vikram saini	
33.	Comp. App (AT) (Ins) No. 686 of 2019	Pepsico India Holding Pvt Ltd. Vs. V. Nagarajan. RP of Oceanic Tropical Fruits Pvt Ltd.	Manish Kumar Jha	

Note: - The Court will rise at 01:00 PM.

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By Order

**-sd/-
Registrar**